

Notification No.308/ 2021

STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras **with effect from 24.11.2021.**

Principal Seat at Madras

A) The urgent matters pertaining to the Division Bench presided over by the Hon'ble Acting Chief Justice be placed before the Division Bench presided over by Hon'ble Mr.Justice M.Duraiswamy.

// BY ORDER OF THE HON'BLE ACTING CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 24-11-2021

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)